

ITEM NO.110

COURT NO.7

SECTION X

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 104/2014

BSES RAJDHANI POWER LTD

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 121684/2021 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 109382/2021 - CLARIFICATION/DIRECTION  
IA No. 2/2014 - EXTENSION OF TIME  
IA No. 1/2014 - GRANT OF INTERIM RELIEF  
IA No. 148652/2021 - INTERVENTION/IMPLEADMENT  
IA No. 6/2014 - MODIFICATION)

WITH C.A. No. 884/2010  
(FOR EARLY HEARING APPLICATION ON IA 37216/2021)

C.A. No. 980/2010  
(FOR EARLY HEARING APPLICATION ON IA 37252/2021)

C.A. No. 8464-8466/2014  
(IA No. 4/2014 - STAY APPLICATION)

CONMT.PET.(C) No. 83/2015 In W.P.(C) No. 104/2014  
(IA No. 62371/2019 - APPROPRIATE ORDERS/DIRECTIONS)

CONMT.PET.(C) No. 59/2015 In W.P.(C) No. 105/2014  
(IA No. 62373/2019 - APPROPRIATE ORDERS/DIRECTIONS)

CONMT.PET.(C) No. 60/2015 In W.P.(C) No. 105/2014  
(FOR ON IA 1/2015)

CONMT.PET.(C) No. 84/2015 In W.P.(C) No. 104/2014  
(FOR ON IA 1/2015)

CONMT.PET.(C) No. 822/2016 In CONMT.PET.(C) No. 83/2015  
In W.P.(C) No. 104/2014

CONMT.PET.(C) No. 821/2016 In CONMT.PET.(C) No. 59/2015  
In W.P.(C) No. 105/2014

CONMT.PET.(C) No. 826/2016 In CONMT.PET.(C) No. 84/2015  
In W.P.(C) No. 104/2014

CONMT.PET.(C) No. 827/2016 In CONMT.PET.(C) No. 60/2015  
In W.P.(C) No. 105/2014

C.A. No. 1854-1855/2014  
(IA No. 1/2014 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

C.A. No. 4011/2014  
(IA No. 1/2014 - EX-PARTE STAY  
IA No. 2/2014 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

C.A. No. 4010/2014  
(IA No. 1/2014 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

C.A. No. 4013/2014  
(IA No. 1/2014 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

C.A. No. 4012/2014  
(IA No. 1/2014 - EX-PARTE STAY  
IA No. 2/2014 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

CONMT.PET.(C) No. 141/2014 In W.P.(C) No. 328/1999  
(FOR ON IA 1/2014)

C.A. No. 9003-9004/2011  
(FOR ON IA 5/2014)

C.A. No. 8387-8389/2014  
(IA No. 4/2014 - EX-PARTE STAY)

W.P.(C) No. 105/2014  
(IA No.55601/2017-APPROPRIATE ORDERS/DIRECTIONS  
IA No. 55601/2017 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 2/2014 - EXTENSION OF TIME  
IA No. 1/2014 - GRANT OF INTERIM RELIEF  
IA No. 7/2014 - MODIFICATION)

Date : 23-11-2021 These matters were called on for hearing today.

CORAM :  
HON'BLE MR. JUSTICE S. ABDUL NAZEER  
HON'BLE MR. JUSTICE KRISHNA MURARI

For the parties:

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Mr. Arjun Krishnan, AOR

Mr. K. V. Mohan, AOR

**UPON hearing the counsel the Court made the following  
O R D E R**

**At the request of Mr. Arvind Datar, learned senior  
counsel, list these matters on 30th November, 2021, at  
the top of the Board.**

**(ANITA MALHOTRA)  
COURT MASTER**

**(KAMLESH RAWAT)  
COURT MASTER**